



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No.3407/2015

New Delhi, this the 14th Day of January, 2020

**Hon'ble Mrs. Justice Vijay Lakshmi Member(J)
Hon'ble Mr. Pradeep Kumar, Member (A)**

Ms. Tripta Bakshi
R/o 1F/102, Lajpat Nagar-1
New Delhi-110024. ... Applicant

(Through Advocate: Ms. Surabhi Maheshwari)

Versus

1. National Productivity Council
Through the Director General
Utpadakta Bhawan, 5-6
Institutional Area, Lodhi Road
New Delhi-110003.
2. Department of Industrial Policy & Promotion
(DIPP) (Ministry of Commerce & Industry)
Through its Secretary, Udyog Bhawan
Rafi Ahmed Kidwai Marg, Rajpath Area
Central Secretariat, Delhi-110011.
3. Union of India through its Secretary
Ministry of Commerce and Industry
Udyog Bhawan, Central Sectt.,
New Delhi-110001.
4. Ms. H.K. Sarna (Serial No.3)
Private Secretary
DG Secretariat, HQ
National Productivity Council
5-6 Institutional Area
Lodhi Road, New Delhi-110003.
5. Ms. Sudha R Naiya (Serial No.4)
Private Secretary
RPMG, Gandhi Nagar



National Productivity Council
E-5, GIDC, Electronic Estate
Sector – 26, Gandhi Nagar
Gujrat-382028.

6. Ms. Renu Bhayana (Serial No.5)
Private Secretary, IS Division
National Productivity Council
5-6 Institutional Area
Lodhi Road, New Delhi-110003. ... Respondents

(By Advocate: Shri Gaurav M Libraham)

Order (Oral)

Justice Mrs. Vijay Lakshmi, M(J)

Ms. Surabhi Maheshwari, learned counsel, who has filed her 'Vakalatnama' on behalf of the applicant vide diary No.1185, seeks to withdraw the OA. There is no opposition by the respondents.

2. Accordingly, the OA is dismissed as withdrawn. There shall be no order as to costs.

(Pradeep Kumar)
Member(A)

(Justice Vijay Lakshmi)
Member(J)

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